

[English]

**Housing Plan for NCR**

1311. SHRI SHRAVAN KUMAR PATEL:  
Will the Minister of URBAN DEVELOPMENT  
be pleased to state:

(a) whether a mass housing plan for the  
National Capital Region has been prepared;  
and

(b) if so, the number of dwelling units  
proposed to be constructed thereunder  
alongwith the details of cost etc.?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

**Pending Scheme/Projects of West  
Bengal**

1312. SHRI JITENDRA NATH DAS:  
Will the Minister of PETROLEUM AND  
NATURAL GAS be pleased to state:

(a) the details of schemes projects  
pertaining to the oil and natural gas projected  
by Government of West Bengal are pending  
with the Union Government for clearance;  
and

(b) the steps taken by the Union  
Government for early clearance of the  
projects/schemes?

THE MINISTER OF PETROLEUM AND  
NATURAL GAS (SHRI B.  
SHANKARANAND): (a) No such proposals  
are pending with the Government of India.

(b) does not arise.

**Time Bound Programme for  
Development of NCR**

1313. SHRI SANAT KUMAR MADAL:  
Will the Minister of URBAN DEVELOPMENT  
be pleased to state:

(a) whether any time-bound plan/  
programme has been drawn up for the  
development of the national Capital Region;

(b) if so, the details thereof; and

(c) the total capital outlay involved on  
the implementation of the National Capital  
Region Plan since its inception in 1985?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI M. ARUNACHALAM): (a) Yes, Sir. A  
pogramme has been drawn up by NCR  
Board for development of national Capital  
Region during the 8th Plan 1992-97).

(b) the details of the 8th Plan proposals  
of NCR Board are in the Statement attached.

(c) The total capital outlay involved on  
the implementation of projects approved by  
the NCR Planning Board, both by Central  
Government and State Governments and its  
agecines from April, 1985 to March, 1992 is  
reported to be Rs. 127. 96 crores.

*Financial Recruitment's of NCR in the VIII Plan ( 1 992-97)*

*(Rs. in Crores)*

**State Sector**

1. Lend Acquisition and Development for:

(a) Residential use

648.00

(b) Economic Activities

2. Development of Sub-regional Centres	66.00
3. Development of Counter Magnet Areas	100.00
4. Bridging the Interest Rate Gaps	10.00
5. Institutional Strengthening for Plan (Implementation)	5.00
6. Upgradation of Regional Roads (Inner and Outer grids)	176.00
7. Power Development	397.00
8. Augmentation and Rehabilitation of Urban Infrastructure in DMA and Priority Towns	11.1.00

---

Total : Rs. 1513. 00 Crores

---

**Central Sector**

1. National Highways (Min. of Surface Transport)	259.00
2. Expressway (Min. of Surface Transport)	95.00
3. Railways (Min of Railways)	443.00
4. Telecommunications (Deptt. of Telecommunications)	
(a) within NCR	375.00
(b) counter-Magnet Areas	155.00

---

Total: Rs. 1327. 00 Crores

---

[Translation]

**Foreign Visits**

1314: SHRI SUSHIL CHANDRA VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of foreign visits made by him during 1991-92;

(b) the purpose of these visits; and

(c) the number of staff members who accompanied him during these visits and the expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMAHANDRAN): (a) The Agriculture Minister made two foreign visits during the year 1991-92.